

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/36(KB)2005
IA(COMPANIES.ACT)/178(KB)2023,
CONT.A./20(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	O.P.TANTIA & ORS. VS SUPERGREEN INDIA LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Dharendra Nath Sharma, Adv.] For the Petitioner
Mr. S. Dutta Majumdar, Adv.]
Ms. Mini Agarwal, Adv.]

Ms. Swapna Choubey, Adv.] For the Respondent
Mr. Rajiv Mallick, Adv.]
Ms. Ayantika Saha, Adv.]

ORDER

1. Learned Counsel for the Petitioner present. Learned Counsel for the Respondent present.
2. **CONT.A./20(KB)2023:**
 - a. Rejoinder to the reply affidavit in CONT.A./20(KB)2023 be filed within a period of ten days.
 - b. List this matter on **21st May, 2024**.
 - c. **Corrigendum:**
 - i. In the order dated 8th February, 2024, para 4 of CONT.A./20(KB)2023 shall stand deleted and para 5 shall be read as para 4.
 - ii. Rest of the order dated 8th February, 2024 shall remain unchanged.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**